

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 239 of 2013

Dated : 24th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Biomass Energy Developers Association & Ors. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

ORDER

Admit. Issue notice to the Respondents returnable on
26.11.2013. Dasti service is permitted.

Post the matter on **26.11.2013.**

**(Rakesh Nath)
Technical Member**
ts/pg

**(Justice M. Karpaga Vinayagam)
Chairperson**